

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: e-Committee – Nomination of all the Judicial Officers working in the twin cities of Hyderabad, Secunderabad and Rangareddy District Headquarters and the trainee Judicial Officers in Andhra Pradesh Judicial Academy, to attend the inaugural function of e-Courts scheduled to be held on 17.07.2016 at 10.15 am at the 6th floor of Administrative Block, High Court of Judicature at Hyderabad – **ORDERS – ISSUED.**

ORDER ROC.NO. 4479/2016-B.SPL., DATED: 14.07.2016


The High Court is pleased to pass the following Order:-

All the Judicial Officers working in the twin cities of Hyderabad, Secunderabad and Rangareddy District Headquarters are hereby nominated to attend the inaugural function of e-Courts at High Court of Judicature at Hyderabad by Hon'ble Sri Justice Madan B.Lokur, Judge, Supreme Court of India, scheduled to be held on 17.07.2016 at 10.15 am at the 6th floor of Administrative Block, High Court of Judicature at Hyderabad.

The Judicial Officers working in the Andhra Pradesh Judicial Academy, Secunderabad, and Junior Civil Judges who are undergoing 34th Refresher Course from 11.07.2016 to 23.07.2016, at Andhra Pradesh Judicial Academy, Secunderabad are also nominated to attend the said inaugural function.

The Chief Judge, City Civil Court, Hyderabad, Chief Judge, City Small Causes Court, Hyderabad, Metropolitan Sessions Judge, Hyderabad and the Prl. District and Sessions Judge, Rangareddy District and the Director, Judicial Academy are directed to communicate this order to the Judicial Officers working under their control in Hyderabad, Secunderabad and Rangareddy District Headquarters and ensure that all those officers attend to the said inaugural function without fail.

All the officers are requested to take their seats at the venue without fail by 10.15 am.


REGISTRAR (VIGILANCE)

To

1. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad **(with a request to instruct the concerned to place the proceedings in the High Court's website).**
 2. The Chief Judge, City Civil Court, Hyderabad.
 3. The Chief Judge, City Small Causes Court, Hyderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 7. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
 10. The Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
 11. The Chairman, Cooperative Tribunal, Hyderabad.
 12. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
 13. The Presiding Officer, Labour Court-I, Hyderabad.
 14. The III Addl. Special Judge for C.B.I. Cases, Hyderabad.
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